

National Company Law Tribunal

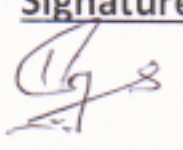
Allahabad Bench

CP NO. 147/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018.

NAME OF THE COMPANY: AL-Aqib Exports Pvt Ltd vs. ROC

SECTION OF THE COMPANIES ACT/I & B CODE: 252 of the Companies Act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Krishna Dev Vyas	Adv.	ROC	
2.				

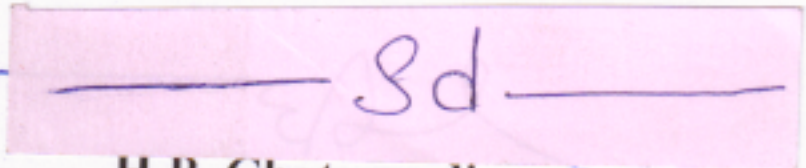
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Sh. Rajendra Pratap Singh holding brief of Mr. Rishi Raj Kapoor, Advocate for the petitioner. Sh. Krishna Dev Vyas, CGSC for the ROC, Kanpur. He files report/comment on behalf of ROC, Kanpur. A copy of the same is now provided to the petitioner counsel. Hence, the petitioner counsel is at liberty to file rejoinder, if any, within three weeks and to serve an advance copy to the Ld. CGSC.

The matter is fixed for the argument on 16<sup>th</sup> February, 2018.

Dated:12.01.2018

Typed by:  
Kavya Prakash Srivastava  
(Stenographer)

  
H.P. Chaturvedi,  
Member (Judicial)